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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/127/2016
NAME OF THE PETITIONER(S) : R. Jeyapaal
NAME OF THE RESPONDENT(S) : M/s Arjuna Engineering Private Limited & 2 others
UNDER SECTION : 397/398 402 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Mr. P. ARULARASU P. Kothandaraman	Counsel for Respondent.	P. Arularasu 21/4/17
2)	S. KARTIK	Counsel for Petitioner	S. Kartik 21/4/17

ORDER

Shri S Karthik, counsel for petitioner present. Shri P Arularasu, counsel for respondents present. Counsel for the respondents sought time for submitting their arguments. Time extended at request. Put up on 13.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)